Neena Bansal Krishna
D.H.J.S
Director (Academics)

3946
21/7/18

ज्ञान दर्शन और चरित्र
Delhi Judicial Academy

DELHI JUDICIAL ACADEMY
(High Court of Delhi)
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जिला एवम् सत्र-न्यायाधीश (मुख्यालय)
आवक संख्या: 5454
21 JUL 2018

No. DJA/Acd./Sep.Ret./Udaipur/1243/2018/4833 19th July, 2018

To

1. Sh. Talwant Singh, District & Sessions Judge, Central District, THC
2. Sh. Rajnish Bhatnagar, District & Sessions Judge, North-West District, Rohini
3. Ms. Asha Menon, District & Sessions Judge, South District, Saket
4. Sh. Brijesh Sethi, District & Sessions Judge, South-West District, Dwarka
5. Sh. Girish Kathpalia , District & Sessions Judge, South-East District, Saket
6. Sh. Rakesh Tewari, District & Sessions Judge, East District, KKD
7. Ms. Poonam A. Bamba, District & Sessions Judge, New Delhi District, PHC
8. Sh. A. S. Jayachandra, District & Sessions Judge, Shahdara District, KKD
9. The Officiating District & Sessions Judge, West District, THC
10. The Officiating District & Sessions Judge, North District, Rohini

Reg.: Environment Awareness & Stress Management Retreat from 07–09 September, 2018 at Udaipur, Rajasthan

Respected Sir/~~Madam~~,

The Delhi Judicial Academy is organizing the third Retreat of the block year 2017-2018 from ***07 – 09 September, 2018*** at ***Udaipur, Rajasthan*** as per the *Continuous Judicial Education & Training Programmes Calendar – 2018* approved by the Hon'ble High Court of Delhi. Broad objectives of the Retreat are – *Awareness, Exposure & Stress Management.*

The nomination list of the Judicial Officers for this Retreat is enclosed as **Annexure–A.**

It is requested that the nominated Judicial Officers posted in your District may kindly be communicated their nomination through your good office.

The tour programme including day-to-day itinerary will be communicated shortly.

With regards,

Yours faithfully,

NKrishna

(Neena Bansal Krishna)

Encls.: As above

DSSJ (Acs.)
21/07/18
Ld. OIC. Judl.

Nomination list of Officers for Environment Awareness & Stress Management Retreat
at (Udaipur, Rajasthan)
on 07 – 09 September, 2018

S.No.	Name of Officer	Present posting	Civil/ Police District	Place of Posting
		DHJS		
1	Ms. Swaran Kanta Sharma	Principal Judge, Family Courts	North	Rohini
2	Dr. Sudhir Kumar Jain	Principal Judge, Family Courts	West	THC
3	Sh. Sanjeev Kumar-I	ADJ	Central	THC
4	Ms. Preeti Agrawal Gupta	POLC	South-West	Dwarka
5	Sh. Raj Kr.Tripathi	Joint Registrar (Judicial)		DHC
6	Ms. Kiran Bansal	Special Judge (PC Act) (ACB)	Central	THC
7	Ms. Sunena Sharma	ASJ	South	Saket
8	Sh. Naresh Kr Malhotra	Special Judge (PC Act) (CBI)	New Delhi	PHC
9	Ms. Geetanjali Goel	Director		NALSA
10	Ms. Smita Garg	ASJ (FTC)	West	THC
11	Ms. Vrinda Kumari	ASJ	West	THC
12	Ms. Navita Kumari Bagha	ASJ (Special Fast Track Court)	East	KKD
13	Sh. Rakesh Kumar-II	Special Judge (PC Act) (CBI)	South	Saket
14	Sh. Anil Antil	ADJ	South-East	Saket
15	Sh. Sidharth Mathur	ADJ	North-West	Rohini
		DJS		
16	Ms. Monika Saroha	SCJ-cum-RC	South-East	Saket
17	Ms. Tyagita Singh	SCJ-cum-RC	South	Saket
18	Sh. Anuj Agarwal	ACMM	Central	THC
19	Sh. Vikrant Vaid	ACJ-cum-CCJ-cum-ARC	South-East	Saket
20	Ms. Charu Gupta	MM (Mahila Court)	South-East	Saket
21	Sh. Dhirendra Rana	Full Time Secretary, DLSA	North	Rohini
22	Sh. Sachin Gupta	MM	North	Rohini
23	Sh. Pranjal Aneja	MM	Shahdara	KKD
24	Sh. Jitendra Pratap Singh	MM	North	Rohini
25	Sh. Anurag Dass	MM	South	Saket
26	Ms. Sadhika Jalan	MM	North	Rohini
27	Ms. Neha Gupta Singh	MM	North	Rohini
28	Ms. Shriya Agrawal	Civil Judge	South-East	Saket
29	Ms. Divya Malhotra	Civil Judge	North-West	Rohini
30	Ms. Richa Sharma	Civil Judge	West	THC
31	Ms. Dhanashree Deka	Civil Judge	Central	THC
32	Sh. Deepak Vats	Civil Judge	West	THC

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT: DELHI

No. 48579-595/JOTP/Gaz./2018 Dated, Delhi the 21 JUL 2018

Copy forwarded alongwith its enclosures for information and necessary action to :-

1. The Officer In-charge, Pool Car, Tis Hazari Court, Delhi.
2. The concerned Judicial Officers of Central District, Tis Hazari Court, Delhi including officers on deputation (as per list attached with the letter as Annexure 'A').
3. The Chief Metropolitan Magistrate, Central, Tis Hazari Court, Delhi.
4. The SCJ-cum-RC, Central, Tis Hazari Court, Delhi.
5. The Administrative Civil Judge, Central, Tis Hazari Court, Delhi.
6. The Administrative Officer (Judl.), Care-taking Branch, Tis Hazari Court, Delhi.
7. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
8. The Reader to Ld. District & Sessions Judge (HQs), Delhi.
9. The PRO, Facilitation Centre, Tis Hazari Court, Delhi.
10. The Filing Branch, Central, Tis Hazari Court, Delhi.
11. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.

(Ankur Jain)
Additional District Judge-10
Link Officer In-charge (Judicial Branch),
Central,Tis Hazari Court, Delhi